RAJYA SABHA

S. No.	Name of the State	Date of Receipt	Date of Disposal	
23.	Delhi	9.5.2000	27.10.2000	
24.	Himachal Pradesh	20.4.2000	3.10.2000	
25.	-do-	19.6.2000	27.10.2000	
2 6.	Uttar Pradesh	19.4.2000	3.10.2000	
27.	Karnataka	24.4.2000	6.7.2000	
28.	Haryana	26.4.2000	30.10.2000	
29 .	Jammu and Kashmir	7.6.2000	Under Examination	
30 .	Manipur	24.8.2000	Under Examination	
31.	Punjab	24.10.2000	Under Examination	

Kidnapping.cases in Delhi

1819. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of kidnapping reported in the National Capital Territory of Delhi during the current year;
 - (b) how many cases have since been solved;
 - (c) the number of cases still remain to be solved; and
 - (d) the number of persons apprehended so far in those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO):

(a) to (d) The requisite information is given as under:—

Crime Head	of cases	Number of cases cancelled	of cases	of cases	of cases		Number of per- sons arres- ted
Kidnapping	793	199	594	67	504	23	212
Kidnapping for Ransom	35	4	31	14	17	_	85